

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 247/TT/2020

Subject : Petition for determination of tariff of (1) 400 kV K.V. Kota Suryapet-1 & 2 feeders for the period 2016-17 to 2018-19, (2) Part of PGCIL 400 kV VJA-NLR line (Nunna-Manubolu) to the extent of 18.405 km (Part of Nunna-Manubolu Ckt-3 from Loc.No:532/15 to Loc. Nunna SS + Part of VTPS Manubolu Ckt from Loc.532/16 to Loc. VTPS) for 2015-16 to 2018-19.

Date of Hearing : 23.6.2022

Coram : Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Petitioner : Transmission Corporation of Andhra Pradesh Limited

Respondents : Transmission Corporation of Telangana Limited & Another

Parties present : Shri S. Vallinayagam, Advocate, APTRANSCO
Shri P. Mohan Rao APTRANSCO
Ms. P. Jyotsnana Rani, APTRANSCO

Record of Proceedings

Case was called out for virtual hearing. The order in the petition was reserved on 25.11.2021. However, the order could not be issued prior to the former Chairperson demitting office. Accordingly, the matter is listed for hearing today.

2. The learned counsel for APTRANSCO sought one week time to file additional information in the matter.

3. The Commission directed APTRANSCO to submit additional affidavit by 7.7.2022 with an advance copy of the same to the Respondents. The Commission further directed APTRANSCO to adhere to the above timeline and observed that no extension of time shall be granted.



4. Subject to above, the Commission reserved order in the matter.

By order of the Commission

sd/-
(V. Sreenivas)
Joint Chief (Law)

